

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 403 of 2018**

**In the matter of:**

**The Rathna Textile Mills Pvt. Ltd. & Ors.**

**....Appellants**

**Vs.**

**V.R.A.R. Ramakrishnan**

**....Respondent**

**Present**

**For Appellant: Mr. B. Rangunath & Mr. Vidhyashankar, Advocates.**

**For Respondent: Mr. S. Santanam Swaminadhan & Mr. Kartik Malhotra, Advocates.**

**ORDER**  
**(Virtual Mode)**

**24.02.2021:** The composition of Bench is changed, therefore, we have to hear the matter a fresh.

List the matter for '**Hearing**' on **26<sup>th</sup> March, 2021**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Mr. Kanthi Narahari]**  
**Member (Technical)**

*Sim/Kam*